

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 712 of 2019

IN THE MATTER OF:

Bhagwan Singh Rawat

...Appellant

Vs

State Bank of India & Anr.

....Respondents

Present:

For Appellant: Mr. Mangesh Krishna, Advocate

**For Respondents: Mr. Ankur Mittal and Ms. Meera Murali, Advocates
for Respondent No. 1**

**Mr. Abhishek Anand and Mr. Anant A. Pavgi,
Advocates for RP.**

ORDER

17.09.2019 Due to paucity of time, the matter could not be taken up. Post the appeal 'For Admission (After Notice)' on **1st October, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)